

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. IA/529/2024 C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd

... Petitioner

Vs

Raghuleela Builders Pvt.Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Shyam Kapadia (PH)

For the Respondent: Adv. Rohit Gupta (R3 and R5) (PH)
Adv. Nasrin Shaikh (R2) (PH)

For the RP: Adv. Rajeev Panday (PH)

ORDER

IA/529/2024- Counsel for both the parties are directed to complete the pleadings before the next date of hearing. Adjourned to **03.05.2024** for arguments.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/